

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/37/2017

NAME OF THE PETITIONER : VIJAYAKUMAR K KHATRI

NAME OF THE RESPONDENT : SAI FORGE PVT LTD & 2 OTHS.

UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1)	Abhinav Parthasarathy Priyadarshini Keerthi K For TK Bhasker	Counsel for Respondents	Abhinav
2)	Shrawanya Vaidyanathan For T. Poosnam	Counsel for Applicant	Shrawanya

ORDER

Counsels for both the parties are present. Counsel for the Applicant prayed for time to make submissions in IA/207/2017. At request, time is enlarged. Put up on 08.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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